THE WEST BENGAL APPROPRIATION ACT, 1966.

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the Calcutta Gazette, Extraordinary, of the 29th March, 1966.]

[29th March, 1966.]

An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1967.

WHEREAS it is expedient to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1967;

It is hereby enacted in the Seventeenth Year of the Republic of India, by the Legislature of West Bengal, as follows:-

1. This Act may be called the West Bengal Appropriation Act, 1966.

Short title.

2. From and out of the Consolidated Fund of West Issue of Bengal, there may be paid and applied sums not exceeding Rs.4,79,48, those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees four hundred and seventy-nine crores, forty-eight lakhs and forty-five Consolidation thousand towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1967, in respect of the services and purposes specified in column 2 of the Schedule.

year 1966-67.

3. The sums authorised to be paid and applied from Approand out of the Consolidated Fund of West Bengal by this priations Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1967.

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(Schedule.)

SCHEDULE.

(See sections 2 and 3.)

1	2		3	
Grant No.	Services and purposes.	Voted by the Legislative Assembly. Rs. Rs. Rs. Rs.		eding
No.		the Legislative	the Consolidated	Total.
		Rs.	Rs.	Rs.
	A—Collection of Taxes, Duties and Other Principal Revenues.			
1	4—Taxes on Income other than Corporation Tax.	7,51,000	1,000	7,52,000
ſ	9—Land Revenue	7		
	J—Contributions and Miscellaneous Adjustments.			
	76—Other Miscellaneous Compensa- tions and Assignments.			
2	AA—Capital Account of Compensation on the abolition of Zamindari System outside the Revenue Account.	9,03,13,000	5,00,000	9,08,13,000
	92—Payment of compensation to Landholders, etc., on the abolition of the Zamindari System.			
	Total—Grant No. 2	9,03,13,000	5,00,000	9,08,13,000
	A—Collection of Taxes, Duties and Other Principal Revenues.			
3	10—State Excise Duties	68,35,000	1,000	68,36,000
4	11—Taxes on Vehicles	11,75,000		11,75,000
5	12—Sales Tax	44,77,000	1,000	44,78,000
6	13—Other Taxes and Duties	19,49,000		19,49,000
7	14—Stamps	20,53,000		20,53,000
8	15—Registration Fees	38,79,000		38,79,000
	B—Debt Services.			
9	16—Interest on Debt and other obligations.	60,00,000	20,73,04,000	21,33,04,000
10	17—Appropriation for Reduction or Avoidance of Debt.		4,64,39,000	4,64,39,000

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1	2		3	
		Sum	s not exceedi	ng
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
	#24 1 PE	Rs.	Rs.	Rs.
	C—Administrative Services.			
11	18—Parliament, State/Union Territory Legislature.	82,19,000	73,000	82,92,000
12	19—General Administration	5,01,72,000	13,19,000	5,14,91,000
13	21—Administration of Justice	1,37,82,000	45,89,000	1,83,71,000
14	22—Jails	1,53,12,000		1,53,12,000
15	23—Police	15,07,49,000	10,000	15,07,59,000
16	26—Miscellaneous Departments—Fire Services.	66,75,000	••	66,75,000
17	26—Miscellaneous Departments— Excluding Fire Services.	4,57,05,000	2,000	4,57,07,000
	D—Social and Developmental Services.	2 - Common Common	To the second second	
18	27—Scientific Departments	77,000		77,000
19	28—Education	37,74,82,000		37,74,82,000
20	29—Medical	13,70,23,000		13,70,23,000
21	30—Public Health	7,08,29,000		7,08,29,000
	31—Agriculture—Agriculture			
22	DD—Capital Account of Social and Developmental Services outside the Revenue Account.	\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\	1,000	18,18,44,000
	95—Capital Outlay on Schemes of Agricultural Improvement and Research.			
	Total—Grant No. 22	18,18,43,00	0 1,000	18,18,44,000

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7		Sun	as not exceed	ling
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
	D. Coristant D.	Rs.	Rs.	Rs.
	D—Social and Developmental Services.			
23	31—Agriculture—Fisheries	94,74,000	••	94,74,000
•	33—Animal Husbandry	1		
24 <	II—Miscellaneous Capital Account outside the Revenue Account. 124—Capital Outlay on Schemes of Government Trading—Greater	7,41,07,000		7,41,07,000
t	Calcutta Milk Supply Scheme.	J		
	Total—Grant No. 24	7,41,07,000		7,41,07,000
	D—Social and Developmental Services.	Tale Large Ly		
1	34—Co-operation]		
25	DD—Capital Account of Social and Developmental Services outside the Revenue Account.	94,93,000		94,93,000
l	95A—Capital Outlay on Consumer Cooperatives.			
	Total—Grant No. 25	94,93,000		94,93,000
	D—Social and Developmental Services.			
00/01	35—Industries—Industries			
26	DD—Capital Account of Social and Developmental Services outside the Revenue Account.	4,87,53,000	1,99,000	4,89,52,000
	96—Capital Outlay on Industrial and Economic Development.			
	Total—Grant No. 26	4,87,53,000	1,99,000	4,89,52,000

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		Sum	s not exceed	ing
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
	D—Social and Developmental Services.	Rs.	Rs.	Rs.
(35—Industries—Cottage Industries	7		
27	DD—Capital Account of Social and Developmental Services outside the Revenue Account.	2,23,58,000	en Vagario A	2,23,58,000
	96—Capital Outlay on Industrial and Economic Development—Cottage Industries.		0 12.50	25 • 22
	Total—Grant No. 27	2,23,58,000		2,23,58,000
	D—Social and Developmental Services.			
28	35—Industries—Cinchona	35,39,000		35,39,000
	B-Debt Services.			
	16—Interest on Debt and other obliga- tions—Community Development Projects, National Extension Service and Local Development Works.			
	D—Social and Developmental Services.			
	37—Community Development Projects, National Extension Service and Local Development Works.			
29	FF—Capital Account of Public works (including Roads) and Schemes of Miscellaneous Public Improvement outside the Revenue Account.	\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\	74,49,000	5,27,62,000
	109—Capital Outlay on Other Works—Community Development Projects, National Extension Service and Local Development Works.		75,50,70,000	
	Public Debt.			
	Loans for Community Development Projects, National Extension Service and Local Development Works.			
	Loans and Advances by State/Union Territory Governments.	color and a	too typeson	
	Loans and Advances under Community Development Projects, National Ex- tension Service and Local Develop- ment Works.			
COOK	Total—Grant No. 29	4,53,13,000	74,49,000	5,27,62,000

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		Sur	ns not exceed	ling
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	D—Social and Developmental Services.			
30	38—Labour and Employment	4,38,65,000		4,38,65,000
31	39—Miscellaneous Social and Develop- mental Organisations—Welfare of Scheduled Tribes and Castes and Other Backward classes.	1,82,62,000	1,000	1,82,63,000
32	39—Miscellaneous Social and Develop- mental Organisations—Excluding Welfare of Scheduled Tribes and Castes and Other Backward classes.	97,76,000	••	97,76,000
	E—Multipurpose River Schemes, Irriga- tion and Electricity Schemes.			
	42—Multipurpose River Schemes 43—Irrigation, Navigation, Embankment and Drainage Works (Commercial). 44—Irrigation, Navigation, Embankment and Drainage Works (Non-Commercial).			
33	EE—Capital Account of Multipurpose River Schemes, Irrigation and Elec- tricity Schemes outside the Revenue Account.	}13,65,85,000		13,65,85,000
	98—Capital Outlay on Multipurpose River Schemes.			
	99—Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Commercial).			
	100—Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Non-Commercial).			
	Total—Grant No. 33	13,65,85,000		13,65,85,000

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-		Sum	ing	
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	F—Public Works (including Roads) and Schemes of Miscellaneous Public Improvements.			
34	50—Public Works	19,95,45,000	11,62,000	20,07,07,000
(51A—Greater Calcutta Development Scheme.			
35	FF—Gapital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements outside the Revenue Account.	3,24,00,000	••	3,24,00,000
{	106-A—Capital Outlay on Greater Calcutta Development Scheme.	}		
	Total—Grant No. 35	3,24,00,000	•••	3,24,00,000
23,000	m. 1,61,72,161	apares I-AI		
	G—Transport and Communications (Other than Roads).			
36	53—Ports and Pilotage	14,06,000	••	14,06,000
	57—Road and Water Transport Schemes			
37 {	GG—Capital Account of Transport and Communications (Other than Roads) outside the Revenue Account.	65,69,000	3,21,000	68,90,000
	114—Capital Outlay on Road and Water Transport Schemes.	j		
	Total—Grant No. 37	65,69,000	3,21,000	68,90,000

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	S. In the Continue	Su	ms not excee	ding
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	I—Miscellaneous.			
38	64—Famine Relief	2,66,43,000	3	2,66,43,00
-	65—Pensions and Other Retirement benefits.			
39	II—Miscellaneous Capital Account out- side the Revenue Account.	2,10,24,000	3,87,000	2,14,11,000
l	120—Payments of Commuted Value of Pensions.			
	Total—Grant No. 39	2,10,24,000	3,87,000	2,14,11,000
	I—Miscellaneous.			
40	67—Privy Purses and Allowances of Indian Rulers,	1,51,000	••	1,51,000
41	68—Stationery and Printing	1,01,72,000		1,01,72,000
42	70—Forest	2,65,14,000		2,65,14,000
43	71—Miscellaneous—Contributions	2,49,04,000	9,66,000	2,58,70,000
	71—Miscellaneous—Other Miscellaneous Expenditure.			
44	FF—Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements outside the Revenue Account.	}12,90,65,000	11,65,000	13,02,30,000
i	109—Capital Outlay on Other Works	J	The state of	
	Total—Grant No. 44	12,90,65,000	11,65,000	13,02,30,000

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		Sum	s not excee	ding
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	B—Debt Services.			
	16—Interest on Debt and Other Obligations—Expenditure on displaced persons. I—Miscellaneous.			
	71—Miscellaneous—Expenditure on displaced persons.			
45	FF—Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements outside the Revenue Account.	\$ 5,51,59,000	34,80,000	5,86,39,000
	109—Capital Outlay on Other Works— Expenditure on displaced persons.			
	Public Debt. Loans for displaced persons			
	Loans and Advances by State/Union Territory Governments.			
l l	Loans and Advances to displaced persons	J		
	Total—Grant No. 45	5,51,59,000	34,80,000	5,86,39,000
	K—Extraordinary items.			
46	78—Pre-partition payments	1,000		1,000
47	78A—Expenditure connected with the National Emergency.	5,10,99,000	••	5,10,99,000
	EE—Capital Account of Multipurpose River Schemes, Irrigation and Electri- city Schemes outside the Revenue Account.	3		
48	98—Capital Outlay on Multipurpose River Schemes—Damodar Valley Project.	9,54,23,000	••	9,54,23,000
	F—Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements outside the Revenue Account.			
49	103—Capital Outlay on Public Works	11,39,66,000	51,000	11,40,17,000

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	grifesour to areasting	Sun	ns not exceed	ling
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
	II—Miscellaneous Capital Account outside the Revenue Account.	state bases of an earth	actional process	
50	124—Capital Outlay on Schemes of Government Trading.	1,48,66,19,000	20,000	1,48,66,39,000
	Public Debt.			
(Permanent Debt)		
	Floating Debt			
51	Loans from Central Government (excluding loans for Community Development Projects, etc., and displaced persons).	}	43,56,71,000	43,56,71,000
1	Other Loans	J		
	Total—Grant No. 51	.,	43,56,71,000	43,56,71,000
Cucal	Loans and Advances by State/Union Territory Governments.			
52	Loans and Advances by State/Union Territory Governments.	20,62,48,000		20,62,48,000
	Grand Total	4,08,37,33,000	71,11,12,000	4,79,48,45,000